

*By E-Mail/ Speed Post/Special Messenger*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-81/2023/ /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, Shri Chatra Bhukhan Gogoi  
District & Sessions Judge,  
Sonitpur, Tezpur

Dated Guwahati, the August, 2023.

Sub:- **Permission to avail LTC.**

Ref:- Your letter Nos. DJ(B)/3870 dated 22.08.2023,

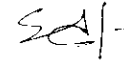
Sir,

With reference to the above, I am directed to inform you that, you are allowed to :

1. avail LTC for the block period 2022-2025 for your journey to Katra of Jammu & Gurez Valley of Kashmir, w.e.f. 14.10.2023 to 25.10.2023, along with your wife and daughter, by the shortest possible route, as per existing rules,
2. avail Durga Puja Vacation, w.e.f. 14.10.2023 to 25.10.2023 along with head quarter leave permission w.e.f. the evening of 13.10.2023 (after court hours) till the morning of 30.10.2023 (before court hours.)
3. Further, during your absence the seniormost Judicial officer at the station will remain in-charge of your court and office.

Thanking you

Yours faithfully.

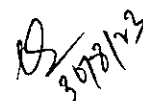


**REGISTRAR ((VIGILANCE))**

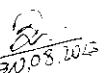
**Memo NO. HC.VII-81/2023/9117-9119 /A, dated 31<sup>st</sup> August, 2023**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court



**REGISTRAR (VIGILANCE)**

  
30.08.2023